

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s).976-977/2025

UTTAR PRADESH PUBLIC SERVICE COMMISSION & ANR. Appellant(s)

VERSUS

SHIVAM SINGH & ORS. Respondent(s)

[IA NO.315682/25 IN CIVIL APPEAL NO. 976-977/25 IS LISTED UNDER THIS ITEM]

IA No. 315682/2025 - EARLY HEARING APPLICATION

Date : 12-02-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) : Mr. Abhishek Kumar Singh, AOR

For Respondent(s) Mr. Kavin Gulati, Sr. Adv.
Mr. Avi Tandon, Adv.
Ms. Meghna Tandon, AOR
Mr. Mohith S Kumar, Adv.
Mr. Dushyant Sharma, Adv.
Mr. Ami Tandon, Adv.

Mr. Adarsh Upadhyay, AOR
Mr. Shashank Pachauri, Adv.
Ms. Pallavi Kumari, Adv.
Mr. Manish Kumar, Adv.

Ms. Preetika Dwivedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 315682/2025

No ground to entertain the application for early hearing is made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR